

Proceedings of the Chief Judicial Magistrate, Kozhikode.

Present: Smt.Fathima Beevi. A., B.Sc., B.Ed., LL.M.
Chief Judicial Magistrate.

Sub: Establishment – Judicial Department (Criminal Wing) of Kozhikode District-Transfer and postings of staff-Orders issued.

Read:- 1) This Office proceedings even No dated 05.08.2021.

Order No. A3-638/2021 dated 05.11.2021

Transfer and posting of the following staff of this department are ordered on administrative ground.

1) Smt.Jeevadas.S.K., (PEN:469000), Office Attendant Grade-I, Court of Judicial First Class Magistrate-II, Kozhikode, who is now working in the Court of Judicial First Class Magistrate-III, Kozhikode on deputation is transferred and posted as in the Court of Judicial First Class Magistrate-I, Kozhikode by cancelling the order of deputation read above; vice serial No.2 is transferred.

2) Smt.Aiswarya.S.S., (PEN:899402) Office Attendant Grade-II, Court of Judicial First Class Magistrate-I, Kozhikode is transferred and posted as such in the Court of Chief Judicial Magistrate, Kozhikode in the existing vacancy.

The incumbents will be relieved forthwith. Orders regarding Substitute of serial No.1 will be issued later. The Magistrates concerned shall report the date of relieving and joining of the incumbents in due course.

Sd/-
Chief Judicial Magistrate.


To

The incumbents through office.
The Magistrates concerned. (Through e-mail only)

Copy to: The Sheristadar & Senior Superintendent.
The Secretary, KCJSA, Kozhikode.
✓ The Computer Cell, District Court, Kozhikode for
publication in the District Court Website.
The Secretary, Kozhikode Taluk Government
Employees Co-operative Society, Kozhikode.
✓ The Secretary, Kozhikode District Judicial Employees
Co-operative Credit Society, Kozhikode.



True Copy By Order


Sheristadar.
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